इत्तिला करते हैं। ऐसी चीजें करने से देश स्रौर प्रदेश दोनों को फायदा होगा।

SHEI BHUPESH GUPTA: May I know if the Government is aware that at least in certain cases the interests of the medium industries have been jeopardised as a result of certain subsidiaries being started by certain big concerns and their taking certain additional advantages that are sometimes given in respect of medium industries?

SHRI MANUBHAI SHAH: My hon, friend has perhaps read the annual report of our Ministry. There is no such fear expressed by any quarters.

SHRI BHUPESH GUPTA: I_s it a fact that whenever a conference of the organisations connected with the medium and small-scale industries are held, it is inevitably pointed out that as a result of these and similar other policies on the part of the Government, these industries continue to suffer?

SHRI MANUBHAI SHAH: The growth of the small-scale and medium industries in the last 5 years is perhaps more than an answer to any fears that might have been expressed.

COTTON EXPORT QUOTAS

- ♦161. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the quantity for which first, second and third export quotas have been issued by the Textile Commissioner under the Cotton Control Orders, and when the last one was issued:
- (b) whether it is a fact that one lakh bales of short staple cotton are lying unsold, and that licences for a very much smaller quantity have been issued after repeated representations by the trade;
- (c) if so, what is the reason for holding up the release of such large

quantity that would earn foreign exchange to the tune of about Rs. 5 crores; and

(d) whether it is a fact that Government have received repeated complaints in recent years of the leakage of information pertaining to cotton quotas, their issue, special conditions under which they are issued and alterations in the established practices and conditions?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH); (a) Three export quotas of Bengal Deshi Cotton were released; the first two for 50,000 bales each and the last one for 60,000 bales. The last quota was issued on the 12th April, 1961.

- (b) No, Sir. Export quotas are issued after assessment of the surplus available in the light of domestic requirements. The representations received from the trade are given due consideration, and the position is under constant review.
 - (c) There was no hold up of release.
- (d) The complaints received have been examined and found to be without substance. The conditions of issue of the quotas have to be adjusted to the requirements of the situation.

SHRI DAHYABHAI V. PATEL: Is it a fact that there were more than one meeting of the cotton exporters where openly complaints were voiced against the leakage of information particularly to firms where the relations of the Cotton Director or Controller were employed or were partners?

SHRI MANUBHAI SHAH: The complaints were there but not of the same nature that the hon. Member has in mind. The complaints were that when a public agitation in different parts of India arises that there are surpluses lying and that export should be permitted, naturally, there

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are speculations in the trade as to whether the Government will allow such exports and due to that, we are sorry, some sort of bullish or bearing tendencies do occur but it is not leakage of information of what .quota Government are releasing. They are done through our trade notices published in the Gazette of India.

SHRI DAHYABHAI V. PATEL: Is it a fact that the Cotton Controller -or Cotton Director, as he is called, was connected with a certain firm before he joined and that in his place his 17 or 18 year-old son who is studying abroad has been taken as a partner and that firm is getting the largest amount of cotton export quota?

SHRI MANUBHAI SHAH: The first :part of the question is correct, that the person has trade experience but the second part about the son, is not to our knowledge and no such quota to his firm has been issued.

SHRI K. S. CHAVDA: May I know the length of the staple of the cotton exported?

SHRI MANUBHAI SHAH: They are Bengal Deshi and they are below | inch. (Interruptions.)

SHRI DAHYABHAI V. PATEL: Is it a fact that the Sagar Cotton "Company where the Cotton Director was a partner has got his son, who is 17 years old and who is studying in America, as a partner in the firm and that is the firm that gets the largest export quota . . .? (Interruptions.)

SHRI MANUBHAI SHAH: I deny it completely . . .

MR. CHAIRMAN: You repudiate it with all your strength—that is what you say.

SHRI MANUBHAI SHAH: Yes, Sir.

PROVISION OF ELECTRICITY IN CLASS IV **QUARTERS**

- •162. SHRI NAWAB SINGH CHAU-HAN (ON BEHALF OF SHRI PURNA CHANDRA SHARMA): Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) the number of Class IV quarters (Peon and Daftry type) in the General Pool in each colony in Delhi/ New Delhi which have not been provided with electricity;
- (b) the number of such quarters as are provide^ with electricity;
- (c) whether ceiling fans have been provided in these quarters; if so, in how many; and
- (d) how the amenities provided for in the said quarters compare with those provided in quarters of other categories such as 'G' type quarters, etc.?

THI DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHAWDA): (a) to (d) The information is being collected and will be laid on the Table of the House

श्री नवाबसिंह चौहान : क्या सरकार को पता है कि "एच" टाइप के क्वार्टर्स, जो क्लास फोर के लिये होते हैं. श्रीर "जी" ढाइप के क्वार्टर्स जो क्लास भी के लिए होते हैं, इन दोनों का एक ही सा परसेन्टेज रेन्ट चार्ज किया जाता है ? ग्रगर हां, तो इसका कारण क्या है ?

SHRI ANIL K. CHANDA: I do not think 'G' type and 'H' type quarters are charged the same rate of rent.

श्री नवाबसिंह चौहान : क्या यह सच है कि "सेम रेन्ट" चार्ज करने पर भी जो क्लास फोर के लिए "एच" टाइप क्वार्टर्स हैं उनमें पंखा नहीं है और उनका बरांमदा भी ढका हथा नहीं है और पीछे जो आंगन होता है उसके चारों तरफ दीवार भी नहीं है ? जब एक सा चार्ज किया जाता है तो क्या वजह है